

In the court of II ADDITIONAL SENIOR CIVIL JUDGE &
J.M.F.C., DEVANAHALLI, Cause List, Dated 17-06-2020.

MORNING SESSION	
HEARING	
Case No.	Plaintiff/Defendants Name
1. O.S. 280/17	Subbaiah V/s Narayana
2. O.S. 512/17	Nikhil kumar Mittal V/s Mohan Raju
3. O.S. 924/15	Rajaram Sanne V/s Nandish
4. O.S. 865/15	Narayanamma V/s Venkatamma
5. O.S. 479/19	Narayanappa V/s Rathnamma
6. O.S. 1618/06	Kempamma V/s Ammayamma
7. O.S. 54/10	Santhosh V/s Salar Saheb
8. O.S. 1500/06	Venkatesh Murthy V/s Ammakka
9. O.S. 451/17	Narayanaswamy V/s Hemavathi
10. O.S. 430/19	Raja V/s Narayanaswamy
AFTERNOON SESSION	
11. O.S. 383/20	N.Ravi V/s Muninarayanappa
12. O.S. 620/19	Narayanappa V/s GOK
13. O.S. 569/11	Venkataramanappa V/s Rathnamma
14. O.S. 511/13	Keshava V/s Gopalakrishna
15. O.S. 1503/06	Rajanna V/s Nanjappa
16. O.S. 1380/06	Doddamunishmappa V/s Sampangappa
17. O.S. 395/20	Bank of India V/s Rathnamma
18. O.S. 396/20	Bank of India V/s R.C.Subramanya
19. R.A. 11/20	Ramesh Babu V/s Murali
20. M.A. 10/20	V.Muneendra V/s M.C.Jayashankar

(RAJASHEKAR)

II Additional Senior Civil Judge and J.M.F.C.,
Devanahalli.

NOTE : All Advocates are requested to strictly follow SOP dated
28-05-2020 issued by Hon'ble High Court of Karnataka.